

STATEMENT *Flood*
damages in Kerala

(Based on information received upto the 10th August, 1968)

Area affected	2-4 lakh hectares.
Population affected	7-6 lakhs.
Damage to crops	70,000 hectares valued at Rs. 656 lakhs.
Number of houses damaged.	23,870.
Human lives lost	59.
Cost of damage to Public utilities.	Rs. 300 lakhs, lie

HOUSES IN RURAL AREAS OF U. P.

1119. SHRI GANESHI LAL CHAUDHARI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the number of houses built in rural areas of Uttar Pradesh for the Scheduled Castes under the Rural Housing Scheme; and

(b) the total amount spent for the purpose in the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) The Village Housing Projects Scheme is a social housing Scheme intended for benefit of all the sections of the rural population without distinction of caste or creed. No separate statistics are maintained regarding the number of beneficiaries under the Scheme belonging to Scheduled Castes. Since the inception of the Scheme in 1957, a total of 2,800 houses had been completed in Uttar Pradesh upto the 31st March, 1968.

(b) The State Government abandoned implementation of the Scheme in 1965 and have not yet resumed it.

FEES PAYABLE BY SCHEDULED CASTES STUDENTS

1120 SHRI GANESHI LAL CHAUDHARY : Will the Minister of SOCIAL WELFARE be pleased to state whether the scheduled castes students at the time of seeking admission to post-Matric courses including Medicine, Engineering, etc. have to pay full fees?

j THE DEPUTY MINISTER IN THE ! DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO) : The position varies from institution to institution, depending on local rules and precedents. In the case of fresh entrants to same institutions, tuition fees for one month or more may be collected, but this is re-imbursed soon after an applicant's claim to a scholarship is admitted.

i RECOMMENDATIONS OF THE COMMISSIONER OF SCHEDULED CASTES AND TRIBES

1121. SHRI GANESHI LAL CHAUDHARY : Will the Minister of SOCIAL WELFARE be pleased to state whether any machinery has been set up to work out the recommendation contained in the yearly report of the Commissioner of Scheduled Castes and Scheduled Tribes

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO) : No, Sir.

ELLYA PERUMAL COMMITTEE

1122. SHRI GANESHI LAL CHAUDHARY : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether the Ellya Perumal Committee on evaluation of 'Scheduled Castes and Tribes progress' is still functioning;

(b) how long this Committee will take to finish its work; and

(c) whether the said Committee has been appointed with the consent of the Scheduled Caste Commissioner who also submits a report to the effect every year?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO) : I (a) and (b) The Committee on Untouchability and Educational and Economic Uplift of Harijans had asked for it and was granted extension of time till the 31st October, 1968.

(c) No, Sir. Such consent is not necessary.